

ITEM NO.14

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 45155/2024

[Arising out of impugned judgments and orders dated 19-07-2024 in WC No. 9348/2023, 19-07-2024 in WC No. 7223/2024 and 19-07-2024 in WC No. 21276/2023 passed by the High Court of Judicature at Allahabad]

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Petitioner(s)

VERSUS

M/S. SUNSHINE TRADE TOWER PVT LTD & ANR.

Respondent(s)

FOR ADMISSION

IA No. 15714/2025 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS, IA No. 15715/2025 - EXEMPTION FROM FILING O.T., IA No. 20835/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 15716/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 25-03-2025 This matter was called on for hearing today.

CORAM

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) Mr. Tushar Mehta, Solicitor General
 Mr. Sameer Jain, Adv.
 Mr. Suvigya Awasthy, Adv.
 Mr. Rohan Gulati, Adv.
 Mr. Deepesh Raj,, Adv.
 Mr. Soayib Qureshi, AOR

For Respondent(s) Mr. Mukul Rogatagi, Sr. Adv.
 Mr. Balbir Singh, Sr. Adv.
 Ms. Vanshaja Shukla, AOR
 Mr. Siddhesh Shirish Kotwal, Adv.
 Mr. Siddhart Singhal, Adv.
 Mr. Siddharth Nandwani, Adv.
 Mr. Sameer Gupta, Adv.
 Ms. Ankeeta Appanna, Adv.
 Ms. Madhura Chitnis, Adv.
 Ms. Manya Hasija, Adv.
 Mr. Yatharth Gupta, Adv.
 Mr. Siddhant Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Permission to file the SLP is granted.
2. Delay condoned.
3. Issue notice.
4. The State Government shall file a detailed affidavit indicating the period for which the benefit of zero period policy dated 28.03.2016 should enure to the benefit of the respondent in terms of their decision dated 14.09.2022.
5. Dasti, in addition, is permitted.
6. Ms. Vanshaja Shukla, learned counsel who appears on caveat, on behalf of the respondent no.1, waives service of notice upon the said respondent.
7. List after three weeks.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(NIDHI WASON)
COURT MASTER (NSH)